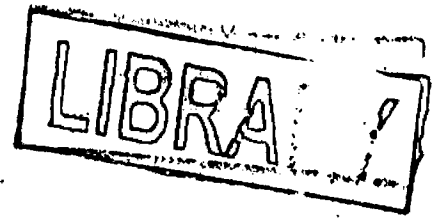


CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



CPC. NO. 350/121/2016  
O.A. NO. 350/154/2016

Dated : 14.11.2017

Coram : Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Smt. Lakshi Paul,  
Wife of Late Goutam Paul,  
Worked as Shuntar/Diesel/E. Rly.,  
Residing at Quarter No. 205/C,  
Segun Bagan, Ranaghat,  
Nadia, Pin No. 741 201.

..... Applicant

-Versus-

1. Union of India,  
Through the General Manager,  
Eastern Railway, N.S. Road,  
Kolkata - 700 001.
2. The Divisional Railway Manager,  
Eastern Railway,  
Sealdah Division, Sealdah,  
Kolkata - 700 014.
3. The Sr. Divisional Personnel Officer,  
Eastern Railway, Sealdah,  
Kolkata - 700 014.
4. Smt. Lakshmi Rani Paul,  
C/o. - T.K. Ghosh,  
Residing at Talpukur Para,  
P.O. - Raaghat,  
Dist. - Nadia, Pin No. - 741 201.

..... Respondents/contemnors.

For the applicant : Mr. N. Roy, Counsel

For the respondents : Mr. M.K. Bandyopadhyay, Counsel

**ORDER (Oral)**

**Manjula Das, Judicial Member**

Heard both sides on the contempt petition.

2. The OA. No. 350/00154/2016 was disposed of by this Tribunal with the following orders:

"7. In view of the above, it is crystal clear that the candidature of the Applicant No. 2 ought to have been considered on merit and the order of rejection solely on the ground that he is the son of the second wife is not sustainable at all. Accordingly, the impugned order is set aside. The authorities are directed to decide the claim of the applicant No. 2 on merit within a period of two months from the date of receipt of a certificate copy of this order; ignoring the fact that he is the son of the second wife and communicate the result thereof in a well reasoned order to the Applicant No. 2.

8. This OA is accordingly allowed and disposed of. No costs."

3. The respondents have filed compliance report on 22.11.2016. Ld. Counsel for both sides agreed that the order of this Tribunal has been duly complied with.

4. Accordingly the Contempt Petition is dropped. Notices, if any, issued stands discharged.

**(Jaya Das Gupta)**  
**Member (A)**

**(Manjula Das)**  
**Member (J)**

drh